

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 22 of 2019

IN THE MATTER OF:

Jaishree Dealcomm Pvt Ltd

...Appellants

Vs

ROC, West Bengal

...Respondents

Present:

Appellant: Mr. Abhay K Das, Advocate

Respondent: Mr. Suresh Kumar, CP(Ex-office), ROC

O R D E R

29.07.2019: Rejoinder styled as Affidavit in Reply filed by the appellant is taken on record. Post the matter for hearing on **23rd August, 2019.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

bm/nn